# नीकान और परिवारन मंत्रालक में प्रकारी राज्य मंत्री (भी बांट राज) : (क) एसी कोई सुचना उपलब्ध नहीं है ।

## (ख) प्रश्न नहीं उठता।

#### Appointment from Open Selection Quota in H.A.L., Bangalore

4954. SHRI TULSIDAS DASAPPA: Will the Minister of DEFENCE be pleased to state:

- (a) whether in HAL Bangalore, instructions were issued for reserving 25 per cent of the open selection quota for appointment to Grade III exclusively for the ex-management trainees and similar reservations for ex-design trainees in addition to the reservation of the percentage posts to the Scheduled Castes and Scheduled Tribes and Backward Classes:
- (b) whether Government are aware that such reservation for ex-design trainees and ex-management trainees, by depriving the opportunities to others working in the same grade viz., Grade-II and doing similar or some nature of work is violative of Art. 16 of the Constitution of India: and
- (c) if so, what Government propose to do to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir.

- (b) Such reservations do not violate Article 16 of the Constitution.
  - (c) Does not arise.

#### Broadcasting of Regular Rural Programmes over A.I.R. Stations in Arunachal

4955. SHRI BAKIN PERTIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether no station in Arunachal Pradesh is broadcasting regular rural

- programmes, farm and home programmes or intensive agriculture programme and such important programmes like radio lessons in agriculture etc.;
- (b) Government's plans as to give proper education in greatly neglected and underdeveloped people of Arunachal Tribes in this regard;
- (c) is there any plan to start morning and afternoon programmes from the present radio stations in Arunachal:
- (d) if so, from what date the Government will start these programmes; and
- (e) if not, what is the policy of Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b), The three Radio Stations of Arunachal Pradesh i.e. Passighat, Tezu and Tawang, are serving a useful educational purpose through their informative and cultural programmes of local and rural bias in conjunction with the broadcasts from the Dibrugarh All India Radio Station in a large number of languages/dialects for the Arunachal Pradesh. However, the three Stations of Arunachal Pradesh do not have any specialised programme Unit.

- (c) No, Sir.
- (d) Does not arise.
- (e) It is proposed to set up a fullfledged radio station at Itanagar during the 6th Plan period. This will provide a more sustained and improved service to the people of Arunachal Pradesh.

### Cases of Traffic Offences Pending in Delhi Courts

4956. SHRI S. G. MURUGAIYAN: Will the Minister of HOME AFFAIRS be pleased to stale:

(a) whether a number of cases of traffic offences are pending in the Delhi Courts for a long time;